

(12)

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 71/(GOA)/2008

CORAM: Present: SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2017

NAME OF THE PARTIES: M/s. Poysha Fincorp Pvt. Ltd.  
V/s.  
M/s. Blue Coast Hotels and Resort Ltd.

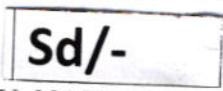
SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

| S. No. | NAME                             | DESIGNATION | SIGNATURE   |
|--------|----------------------------------|-------------|---|
| 1.     | NEELAM JHONI                     | PCs         |    |
| 2.     | Rakesh SRIVASTAVA                | Adv for R-1 |   |
| 3.     | SANJNA DVA                       | Adv for R-I |  |
| 4.     | Shriyesh a/w<br>Abhilek Purswani | Adv for PFT |  |

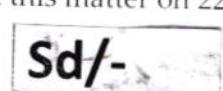
ORDER

TCP No.71/ 111A/NCLT/MB/MAH/2008

Counsel for both side present. At request, list this matter on 22.1.2018.

 Sd/-

V. NALLASENAPATHY  
Member (Technical)

 Sd/-

M. K. SHRAWAT  
Member (Judicial)